

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

CUSTOMS Appeal No.11035 of 2019

(Arising out of OIO-JAM-CUSTM-PRV-COM-010-2018-10 dated 12.03.2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs & Service Tax, Jamnagar (PREV))

Admiral Shipping Agency

5 Padamshree Complex Diamond Shop
BHAVNAGAR-GUJARAT

.....Appellant

VERSUS

C.C.E. Jamnagar (prev.)

SHARDA HOUSE...BEDI BANDAR ROAD,
OPP. PANCHAVATI,
JAMNAGAR-GUJARAT

.....Respondent

APPEARANCE:

Shri Rahul Gajera, Advocate appeared for the Appellant

Shri. V.G. Iyengar (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 16.12.2022
DATE OF DECISION: 22.12 .2022

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11037 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha